NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 904/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES:

ICICI Bank Ltd.

V/s.

Bluplast Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 ASNZSH PYASZ Advocate

i/b Dhir L Dhir

Associates

Ach justu Caparate Dettar

ORDER TCP No.904/I&BP/NCLT/MB/MAH/2017

On perusal of the Petition, since it is noticed that the Petitioner has not given many details as required under this Code, the Petitioner is hereby directed to rectify the defects within seven days hereof.

List this matter for hearing on 13.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASHKUMAR Member (Judicial)